

दिल्ली विधान सभा सचिवालय
समाचार भाग -2

(विधायी तथा अन्य मामलों से संबंधित सामान्य जानकारी)
सोमवार 14 जून, 2004 / 24 जेष्ठ 1926 (शक)

संख्या : 41

मुख्य चुनाव आयुक्त कार्यालय के पत्र सं सी.ई.ओ./ई.एल.जी./101(5)/2004 / 28428 से 48, दिनांक 7 जून, 2004 की प्रति माननीय विधान सभा सदस्यों को सूचनार्थ प्रेषित है।

जी. एस. रावत
संयुक्त सचिव

DELHI LEGISLATIVE ASSEMBLY SECRETARIAT

BULLETIN PART-II

(General information relating to legislative and other matters)
Monday 14 June, 2004/ 24 Jyeshtha, 1926 (Saka)

No. : 41

Sub: **Special Summary Revision of Electoral Rolls with reference to 01.01.2005 as qualifying date- Schedule**

A copy of the letter No. CEO/EL.G/101(5)/2004/28428-48 dated the 7th June, 2004 on the above cited subject received from the Office of the Chief Electoral Officer, Delhi is being sent herewith for the information of Hon'ble members of Delhi Legislative Assembly.

G.S.RAWAT
Joint Secretary